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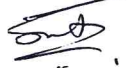

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	PAYAN JABAK .ADV.	R ₁ to R ₅ .	
	SRINATH IYENGAR . ADV		
	Seena Kumar checha Per K. Moesthey	R ₆ , 7 & 8	
	Rajkumar Shabakh Arthi Fernandes	Petitioners	Fernandes (for)

ORDER

Counsel for Petitioners present. Counsel for R1 to R5 and R6 to R8 are present and filed counter and copy of the counter furnished to the other side. Counsel for Petitioners prayed for time for filing rejoinder. At request of both sides, time is enlarged. Put up on 06.09.2018.

- sdr

(S VIJAYARAGHAVAN)
Member (Technical)

- sdr

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)